

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 08th Apr, 2024.
List of operational creditors (Government dues)

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Employees P F Organisation	19-07-22	7,25,484	7,25,484	PF Statutory Dues	-	-	No	0.00%	-	-	-	-	-
2	Income Tax Department	15-09-22	51,77,250	51,77,250	Income Tax Arrears	-	-	No	0.00%	-	-	-	-	-
3	ITO TDS Circle 2(3)	30-09-22	15,32,700	-	Income Tax TDS Arrears	-	-	No	0.00%	-	-	15,32,700	-	-
4	ESI Corporation	10-08-22	1,61,749	1,61,749	ESI Dues	-	-	No	0.00%	-	-	-	-	-
	Total		75,97,183	60,64,483		-	-			-	-	15,32,700	-	